## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.20/ BB/2017	<b>-</b> A	For filing report of OL	230/ 232	Textron India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	Sinchana.M.R	Roc Ro	Shelonopeh
2.	8nJ1. p. JoH		In Potoher Sq
	SP.	Legy Och	The Johnson

## **ORDER**

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & R.D is present. She filed memo for appearance and further requested time for filing report of R.D. Time extended till 11/12/2017.

Member (T)

Member (J)